

**Central Administrative Tribunal
Principal Bench**

OA No.1697/2008

New Delhi, this the 19th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B. K. Sinha, Member (A)**

Dr. Navameeth Mohan Kothari
Aged 30 years,
S/o Mohan Ganesh Kothari
Collector Dewas
R/o Collector's Bunglow,
Dewas. ... Applicant.
(None is present)

Versus

1. Union of India
Represented by Secretary to
Government of India,
Department of Personnel and Training,
New Delhi.
2. State of Madhya Pradesh
Represented by
Chief Secretary,
Government of Madhya Pradesh,
Bhopal.
3. Mr. Kedarlal Sharma
Collector,
Sidhi, MP.
4. Mr. Yogendra Sharma
Collector
Vidisha, MP. ... Respondents.

(By Advocate : Shri D. S. Mahendru, Shri A. K. Behera, Shri A. K. Ojha
with Shri Basab Sen Gupta)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

None for the applicant. Even on the last date of hearing, applicant chose not to appear.

2. It appears that the applicant is not interested in prosecuting this Application. Dismissed for default of appearance and non-prosecution.

(Dr. B. K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

(Permod Kohli)
Chairman

/pj/